Print

Defective Case Register from 2026-11-07 to 2026-11-07

Sl.NO.	Filing No	Advocate for Petioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/53119/2026	HRUDANANDA TRIPATHY	2026-11-07	i) Letter no. mentioned in Index, Book mark and 1st para of page-7 not tally with annexure -5 and 6.ii) Page no. 26 and 27 not legible.
2	D-WP(C)/52965/2026	LINGARAJ SARANGI	2026-11-07	i) Page no. 14 not legible.
3	D-ABLAPL/34271/2026	PRAVASH CHANDRA JENA	2026-11-07	1. Whether 1st or 2nd.....A.bail application not mention.
4	D-ABLAPL/34299/2026	GYANENDRA CHANDRA SWAIN	2026-11-07	1. Whether 1st or 2nd A.bail application not mention.
5	D-ABLAPL/34284/2026	PRAVASH CHANDRA JENA	2026-11-07	1. Whether 1st or 2nd.....A.bail application not mention.
6	D-ABLAPL/34302/2026	PRATAP CHANDRA MISHRA	2026-11-07	1. Whether 1st or 2nd.....A.bail application not mention. 2. Paragraph no. not mention in declaration of the Affidavit.
7	D-ABLAPL/34262/2026	BRAJA KISHOR PANDA	2026-11-07	1. Whether 1st or 2nd.....A.bail application not mention.
8	D-ABLAPL/34282/2026	DEEPALI MAHAPATRA	2026-11-07	1. Whether 1st or 2nd.....A.bail application not mention.
9	D-ABLAPL/34304/2026	BIKASH KARNA	2026-11-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
10	D-WP(C)/53407/2026	NIRANJAN PANDA	2026-11-07	i) Annexure-1 not mentioned in Index.ii) Date mentioned in Index, Book mark and 2nd para of page -4 not tally with annexure-1.
11	D-ABLAPL/34276/2026	SATYA RANJAN MOHAPATRA	2026-11-07	1. Whether 1st or 2nd A.bail application not mention.
12	D-CRLMA/33545/2026	BIBHUTI BHUSAN PATTNAYAK	2026-11-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. i) Redacted the name and detail address of victim in FIR details, E. slip., Index, synopsis, date chart, cause title, affidavit, Anxs-1 2 4 5 v. nama. ii) Mobile no. page no. 3. iii) Affidavit, Anx-1 2 4 5 and v. nama kept with sealed cover. iv) CRLA wrongly mentioned in page no. 2. v) Put up for SR after removal of defects.
13	D-ABLAPL/34287/2026	SARADA DASH	2026-11-07	. Whether 1st or 2nd.....A.bail application not mention.
14	D-ABLAPL/34305/2026	SURYAKANTA DWIBEDI	2026-11-07	Serial No. of the petitioners in the previous ABLAPL applications not mentioned in the reference certificate.
15	D-ABLAPL/34313/2026	SUSHANTA KUMAR JOSHI	2026-11-07	Name,address,mobile No. of the victim/informant be redacted from annx-1.2)Unredacted copy of Annx-1 be filed in sealed cover

16	D-MACA/52889/2026	KAPILA CHARAN NAYAK	2026-11-07	further SR after filling of c copy or free copy
17	D-MACA/51328/2026	G.P.DUTTA	2026-11-07	1.Period of Delay 478 days
18	D-MACA/51697/2026	ADAM ALI KHAN	2026-11-07	statutory deposit not made
19	D-CRLMA/34283/2026	MAHES DAS	2026-11-07	1.Date of order wrongly mentioned in para no. 4. 10.II.Subject Code incorrectly Mentioned
20	D-WP(C)/53068/2026	UPASANA BAL	2026-11-07	6.III.Receipt Showing Serv.copy To ct not Filed.
21	D-MACA/51419/2026	SANTOSH KUMAR MOHANTY	2026-11-07	statutory deposit not made
22	D-WP(C)/53146/2026	DURGA PRASAD PANIGRAHI	2026-11-07	1.Prayer is not there in the petition.2.book marking of prayer is not done.3.Paragraph not correct in declaration.
23	D-ABLAPL/34206/2026	MANAS RANJAN KHATUA	2026-11-07	1. Reference certificate is not correctly furnished. 2. paragraphs in the petition is not marked serially.
24	D-ABLAPL/34211/2026	DEEPAK PANDA	2026-11-07	1. Occupation of the deponent in the Affidavit is not correctly furnished. 2. Address of the petitioner is not fully furnished in V.nama.
25	D-BLAPL/33847/2026	NARENDRA KUMAR LENKA	2026-11-07	1. The words similar types of may be removed from reference certificate.
26	D-CRLMA/32629/2026	ASHUTOSH MOHANTA	2026-11-07	Page no . 2 in c. copy of order not in proper place.
27	D-WP(C)/52673/2026	SRINIBASH SATAPATHY	2026-11-07	1.Synopsis and date chart not alphabetically paginated.2.age of petitioner no.3 not mentioned.
28	D-BLAPL/33848/2026	NITYANANDA MOHAPATRA	2026-11-07	1. Reference certificate is not correctly furnished. 2. The Lower Court District mentioned in Cause Title and petition is not correctly furnished. 3. The Lower Court mentioned in the Cause Title and petition does not tally with that of Rejection order.
29	D-WP(C)/53144/2026	PALLAV KUMAR ROUTRAY	2026-11-07	1.In reference certificate year of the W.P.C no wrongly furnished.
30	D-BLAPL/33852/2026	BICHITRA NARAYANA SATAPATHY	2026-11-07	1. The words similar types of may be removed from Reference certificate.
31	D-BLAPL/33862/2026	MANAS KUMAR CHAND	2026-11-07	1. Annexure 2 has not been mentioned in the petition at Para 3.
32	D-MACA/51835/2026	SANTOSH KUMAR MOHANTY	2026-11-07	statutory deposit not made
33	D-MACA/53178/2026	KAPILA CHARAN NAYAK	2026-11-07	further SR after filling of c copy
34	D-BLAPL/33807/2026	KARUNAKAR NAYAK	2026-11-07	1. The word similar type of may be removed from the Reference certificate. 2.The name of the Lower Court where the case is pending has not been mentioned in the cause Title and petition.
35	D-WP(C)/53141/2026	SUBHAM AGRAWAL	2026-11-07	1. In cause title of the W.P, address of the petitioner mentioned Dist Junagarh 2. In

				annexure-2,tender notice date wrongly furnished.
36	D-WP(C)/53085/2026	IN PERSON	2026-11-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Annx.11 not properly page marked.2.Synopsis 7 date chart not alphabetically paginated and not placed at proper place.3.synopsis and date chart not page marked in Index.4.I.A.should not be page marked in between Petition. 5.Petition not Notarized.6.Put up for further SR after removal of defects.
37	D-WP(C)/53279/2026	MANAS KUMAR PRADHAN	2026-11-07	1. At page no 9 identification by the advocate mentioned Bijuli Sahu instead of Kuber Penthei 2. page no 20 of the W.P not filled. 3. After page 24 another blank page to be numbered or removed
38	D-WP(C)/53236/2026	PRITAM KUMAR MOHANTY	2026-11-07	Affidavit (2 pages) not paginated.
39	D-WP(C)/53281/2026	ARIJEET MISHRA	2026-11-07	1. page no 14 and 15 not legible
40	D-WP(C)/53210/2026	MRUGANKA MAULI PATNAIK	2026-11-07	1.annx.8 not legible.
41	D-WP(C)/53284/2026	ARIJEET MISHRA	2026-11-07	1. Page no 14 and 15 not legible
42	D-WP(C)/53237/2026	LALIT KUMAR MAHARANA	2026-11-07	1.Page No.33 43-44 59 and 67 not legible. 2.Hologram of Rs.50/- not affixed in V.nama.
43	D-WP(C)/53285/2026	ARIJEET MISHRA	2026-11-07	1. page no 14 and 15 not legible
44	D-WP(C)/53291/2026	SANJAY KUMAR BEHERA	2026-11-07	3-AUTHENTICATION FEE IS DEFICIENT.
45	D-WP(C)/53243/2026	BHABANI SANKAR DAS	2026-11-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. Not properly Paginated after page No.23.
46	D-WP(C)/52753/2026	AKASH KUMAR BORAL	2026-11-07	i) Page no. 16 and Annexure-2 not legible.
47	D-WP(C)/52774/2026	AGNEEV KUMAR DAS	2026-11-07	Date mentioned in para- 2 of page10 not tally with annexure-10.
48	D-WP(C)/53395/2026	KAIBALYA PANDA	2026-11-07	1. Page nos. 14 to 17 not legible.
49	D-WP(C)/53402/2026	NIRANJAN PANDA	2026-11-07	i) Annexure-1 not mentioned in Index. ii) Date mentioned in Index, Book mark and 2nd para of page -4 not tally with annexure-1.

50	D-WP(C)/52997/2026	KAJAL SAHOO	2026-11-07	1.complete address of opps. not furnished.
51	D-TRPCRL/34314/2026	SUJIT KUMAR SWAIN	2026-11-07	i) Reference certificate not correctly furnished. ii)Year of the CRP case no. wrongly mentioned in para no. 1
52	D-TRPCRL/34356/2026	KABERI MOHANTY	2026-11-07	i) Petitioner no. 1 and 2 are D/O wrongly mentioned in cause title. ii) Page no. 14 18 are not properly scan.
53	D-CRLMC/34301/2026	SAILABALA JENA	2026-11-07	1. Sl. no.2 not correctly furnished in Affidavit.2. Name of the petitioner no.2 in cause title not tally with Affidavit. 3. Signature of the petitioner No. 2 in affidavit not tally with cause title. 4. Petitioner no.2 not executed in V.nama. 5. Signature of the petitioner no.1 in v.nama not tally with cause title.
54	D-CRLMC/34381/2026	BIDYADHAR PANDA	2026-11-07	1. Date of order not correctly furnished Sl. no.4 in Index.
55	D-TRPCRL/34382/2026	GHANASHYAM DASH	2026-11-07	Page no. 12 not properly scan. 10.II.Subject Code incorrectly Mentioned
56	D-WP(C)/52946/2026	KOUSIK ANANDA GURU	2026-11-07	10.II.Subject Code incorrectly Mentioned
57	D-WP(C)/53493/2026	ACHYUTANANDA PATTANAIK	2026-11-07	14-NOT PROPERLY INDEXED. 1. Age of the petitioner No.7 not mentioned in cause title. 2. Page no. 245 not filed. 3. Name and Address of the petitioner No.32 not furnished in V.nama.
58	D-CRLREV/34156/2026	RAGHUNATH SINGH	2026-11-07	Redacted copy of Annex-1 not filed
59	D-WP(C)/53254/2026	ASHISH KUMAR SAMAL	2026-11-07	.Receipt Showing Serv.copy To ct not Filed
60	D-WP(C)/53264/2026	JAGANNATH BHUYAN	2026-11-07	1.Date chart not correctly page marked. 2.Anx-3 page marking different in index and book mark.
61	D-WP(C)/53249/2026	BISWAJIT NAYAK	2026-11-07	1.Index not page marked. 2.Page no.34 not legible.
62	D-CRLMC/34389/2026	AMRIT MISHRA	2026-11-07	1. Sl. No.2 not correctly furnished in Affidavit. 29.V.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The application 29.VI.Name Of The Filing Advocate Not In Capital Letters In The Petition
63	D-WP(C)/53272/2026		2026-11-07	10.I.Subject Code Not Furnished .
64	D-CRLMC/34415/2026	ASUTOSH ROUT	2026-11-07	6.V.Receipt Showing Serv.copy To cg not Filed.
65	D-CRLMC/34285/2026	DEVASHIS PANDA	2026-11-07	1. Paragraph numbers not correctly furnished in declaration. 3. Certified copy of Annex-3 not filed.
66	D-CRLMC/34272/2026	PANCHANAN PANIGRAHI	2026-11-07	1. Nomenclature not correctly furnished Sl. no.3 in Index.

67	D-CMP/52969/2026	AKSHAYA KUMAR SAHOO	2026-11-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-CMP/53023/2026	AGNIHOTRA SAHU	2026-11-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
69	D-CMP/53090/2026	SATYA SINDHU KASHYAP,SR. PANEL COUNSEL	2026-11-07	1.complete address of opp .not furnished.
70	D-WP(C)/53275/2026	SUBHADUTTA ROUTRAY	2026-11-07	1. In Declaration under affidavit,no.of paragraphs wrongly furnished.
71	D-CMP/53096/2026	BIJAYA KUMAR BEHERA 1	2026-11-07	1.Bholanath das (dead)petitioner no.1 be made party.
72	D-WP(C)/53274/2026	SUBHADUTTA ROUTRAY	2026-11-07	1. In Declaration under affidavit, no.of paragraphs wrongly furnished.
73	D-WP(C)/52734/2026	JYOTIRMAY GUPTA	2026-11-07	i) Date mentioned in Index, Book mark, 2nd para of C.T.,paragraph sl. no. 1 and 3 of page 3 and 4 not tally with annexure-1.ii) Page 19 not neat.
74	D-CMP/53133/2026	SOURAV SUMAN BHUYAN	2026-11-07	1.synopsis and date chart not alphabetically paginated.
75	D-WP(C)/52759/2026	SHASHI BHUSAN JENA	2026-11-07	i) Date mentioned in Index, Book mark and para 5 of the petition not tally with annexure-3.ii) Paragraph no. not correctly mentioned in Affidavit of I .A.
76	D-WP(C)/52952/2026	PRAVAT KUMAR MUDULI	2026-11-07	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 6.V.Receipt Showing Serv.copy To cg not Filed.
77	D-WP(C)/52754/2026	BIJAYA KUMAR BEHERA	2026-11-07	i) Annexure-6 not furnished in page -6.ii) Book mark of annexure-2 not tally with Index
78	D-WP(C)/53276/2026	PRANAYA KISHORE HARICHANDAN	2026-11-07	1. Annexure-1 and 2 not attested
79	D-WP(C)/53303/2026	BHABANI SANKAR DAS	2026-11-07	i) Date mentioned in annexure-2 of the Book mark not tally with index.ii) Annexure-2 not mentioned in page no. 13.
80	D-WP(C)/53165/2026	SASWATI MOHAPATRA	2026-11-07	1. Page no- 9 not available .2 .Page No- 49 double maintain in petition.
81	D-BLAPL/34307/2026	JAGADIP SAHOO	2026-11-07	1. At Page 11, the odia words Ama Grama shall be redacted. 2. Details of the Victim and Informant at Pages 19 27 28 29 30 31 32 34 37 39 and 40 need to be redacted. 3. After redaction, unredacted documents shall be kept in a closed envelop.
82	D-BLAPL/34306/2026	PRASHANTA KUMAR NAYAK	2026-11-07	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 1. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court

83	D-BLAPL/34359/2026	PRAJIT KUMAR PRADHAN	2026-11-07	1. The Petitioner is in jail shall be mentioned below the Cause Title. 2. Last Page of the Affidavit has not been paginated
84	D-WA/53207/2026	SURYA NARAYAN PATNAIK,A.G.A	2026-11-07	wp (c) no. wrongly mentioned in prayer.
85	D-RSA/51082/2026	PRONOY MOHANTY	2026-11-07	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED C.Fee Payable be corrected in the Memo of Appeal.
86	D-BLAPL/34348/2026	MANAS KUMAR CHAND	2026-11-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. One of the Ld. Advocates has not furnished the Mobile No.
87	D-RSA/51027/2026	BHASKAR CHANDRA PANDA	2026-11-07	Page No-36 not accompanied with the Petition
88	D-CMP/52886/2026	SIDDHARTH GOUTAM DAS	2026-11-07	i) A. fee Rs-1.10/- to be paid. ii) Date of order and name of the lower court not correctly furnished in prayer. iii) Lower court Case no. not furnished in prayer.Put up for SR after removal of defects
89	D-CMP/52903/2026	DEVI PRASAD DASH	2026-11-07	L.T.I. not attested in v. nama
90	D-BLAPL/34309/2026	PRASHANTA KUMAR NAYAK	2026-11-07	12-ASSESMENT SLIP NOT FILLED-IN PROPERLY. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Next pages of the Synopsis and Dates and Events, have not been paginated. 2. The sequence of present BLAPL in bold letter has not been mentioned below the Cause Title as per Standing Order No. 1 of 2024 of the Court. 3 Details of the Informant / Victim need to be redacted from all places of Annexures 1and 2
91	D-WP(C)/53307/2026	BHABANI SANKAR DAS	2026-11-07	i) Annexure-2 not mentioned in page no13. 10.I.Subject Code Not Furnished .
92	D-WP(C)/53308/2026	BHABANI SANKAR DAS	2026-11-07	i) Index not properly page marked.
93	D-CRP/40938/2026	PRAJNA SARITA MOHANTY	2026-11-07	Period of Delay 76 days.I.A for condonation of delay Not Filed.
94	D-BLAPL/34365/2026	RADHARAMAN DAS NAYAK	2026-11-07	1.Court Fee Is Deficient. 2. In V.nama, Court Fee of Rs. 12/- in shape of Stamp has not been affixed